



Confidential

Reserve Bank of India

(Department of Statistics and Information Management)

(International Investment Position Division)

SCHEDULE - 4

Survey of India's Foreign Liabilities and Assets of Mutual Fund Companies

Reference Period: 2022-23 (April - March)

* The Reserve Bank will release the survey results only at the aggregate level and the institution-wise data furnished in the schedule will be kept confidential.

(To be filled in by Mutual Fund Company)

Tips while filling the form: Use [Tab] or [Enter] to navigate through the fields while filling the form.

Please read the guidelines/definitions carefully before filling-in the Return.

[Click here to read](#)

System Requirement for the Mutual Fund(MF) Schedule

1. The company **must use the latest survey schedule** which is in **.xls format** without any macros.
2. The company is required to save the survey schedule in Excel 97-2003 workbook i.e. in **.xls format only**.
3. In order to save the survey schedule in .xls format, follow the below-mentioned steps:
 - a. Go to **Office Button / File → Save As → Save As type**
 - b. Select "**Excel 97-2003 Workbook**" and **Save** the survey schedule in **.xls format**.
4. The company must use the .xls format of the survey schedule provided by RBI and requested not to incorporate any macro in the survey schedule while submitting the same.
5. Please note that survey schedule submitted in any other format (other than .xls format) will be auto rejected by the system.
6. The filled-in survey schedule in excel format shall be sent by email to mf@rbi.org.in by **July 15, 2023**. Any other attachment should not be forwarded along with the MF survey schedule.
7. After sending the filled in excel based MF survey schedule to mf@rbi.org.in, you will receive an acknowledgement. Ensure that you have received a successful processing acknowledgement. **If some error is mentioned in the acknowledgement, then you are required to resubmit the form by rectifying the mentioned error.**

Start filling the form for the below survey year

Survey Year:

2023

[Start filing the form>>](#)

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Reserve Bank of India

*Survey of India'S Foreign Liabilities And Assets of Mutual Fund Companies
as on March 31, 2022-23*

SCHEDULE - 4

(Foreign Liabilities & Assets due to Mutual Fund Schemes of Asset Management Companies)

INSTRUCTIONS

This survey collects annual information from Indian resident Mutual Fund Companies on their foreign financial liabilities and assets. It will be used in the compilation of India's Balance of Payments (**BoP**) and International Investment Position (**IIP**), which will reveal the relative strength of our economy to withstand shock & a clear picture of the standard of international investors' business confidence in India as compared to that of other economies of the world.

We request for information on foreign liabilities and assets from you to enable us to compile correct external liabilities and assets of the country. The information **furnished in the schedule will remain confidential with the Reserve Bank of India.**

The following points should be taken into account before filling-in this Schedule

- 1) All information should relate to the position as at the end of March 2022 and 2023.
- 2) Country-wise information on all external liabilities and assets should be disclosed in Block 1, 2 and 3 of the return.
- 3) For the purpose of valuation, market value should relate to
 - i) The mid-value of the stock market buy and sell closing price on the reference dates (31/03/2022 & 2023). In case, stock markets were closed on the reference dates, stock price on the previous working day should be used.
 - ii) In case the market value is not available, net asset value per instrument on the reference dates should be used.
- 4) While furnishing the information about the Other Liabilities at Block 2, kindly select the proper option for description of other liability e.g. Dividend payable, redemption payable etc. Similarly, while reporting the foreign assets in Block 3, kindly select the proper option for description of assets in terms of financial instruments e.g. investment in foreign equity, debt securities, mutual fund units, dividend/ redemptions receivables, cash balances etc.
- 5) All amount reported in Indian rupees should be rounded off to the nearest lakhs. Foreign currency amount are to be shown in actuals, without decimals. Amounts in foreign currency are to be recorded invariably when the repayment liability is fixed in foreign currency. Rupee value may be worked out on the basis of exchange rates on March 31, previous year and current year. In case where foreign liability or asset is designated in foreign currency, rupee equivalent should be provided in relevant columns. If any liability/asset is designated in rupee, the same should be reported in Rupee column and the column provided for reporting foreign currency amount may be left blank.
- 6) The completed return in Excel format should be sent on or before **July 15**, of every year at e-mail: mf@rbi.org.in.

For any clarification, please contact our Helpdesk:

e-mail : mfquery@rbi.org.in

Tel No.: 022 2657 8251

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SECTION-I
Identification Particular

(*) indicates the Mandatory field

1. Company Name & Address

- (i) Name of the Mutual Fund Company (MF Company)
- (ii) *SEBI Registration Number
- (iii) Name of the Asset Management Companies(AMC)
- (iv) *CIN No. of AMC(Given by Ministry of Corporate Affairs)
- (v) Registered Address of Mutual Fund Company

- (vi) City
- (vii) State
- (viii) Pin

2. Contact Details

- (i) Name
- (ii) Designation
- (iii) Tel. No.
- (iv) Fax. No.
- (v) Email

3. Account Closing Date:

Date: Year:

4. Whether your MF Company's Name has changed during the latest financial year(April - March)?

Please specify the old and new company name

- (i) Old Name of Mutual Fund Company
- (ii) New Name of Mutual Fund Company
- (iii) Effective date of change in Name

Date: Year:

<< Go to SEC-II

Declaration

Section Number	Validation points for confirmation	Select (Yes/No)
Section - I		
Sec- 1 -1	Company name, CIN Number/ SEBI Registration Number are entered correctly and in correct format	Select
Sec- 1 -2	Address and contact details are entered correctly	Select
Sec-1 - 3	Account Closing Date entered correctly and is not blank	Select
Section - II		
Block-1	Face value of units held by non-resident (6) > 0 <i>(if country(5) is selected)</i>	Select
Block-1	Market value of non-resident Holding (8) > 0 <i>(if country(5) is selected)</i>	Select
Block-2	Amount at end of Current Year (12) > 0 <i>(if liability(9) and country(10) are selected)</i>	Select
Block-3	Amount at end of Current Year (19) > 0 <i>(if asset(13), country(14) and currency(15) are selected)</i>	Select

I hereby declare that the information given in this return is complete and correct to the best of my knowledge and belief.

i. Name in Full

ii. Designation

iii. Email ID:

iv. Date:

Survey form is complete. Now you can submit the form by email to the email id mf@rbi.org.in

CURRENCY NAME	CURRENCY CODE
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AFGHANI	AFA
ALBANIAN LEK	ALL
ALGERIAN DINAR	DZD
ANGOLA KWANZA	AON
ARGENTINE PESO	ARS
ARMENIAN DRAM	AMD
BAHAMIAN DOLLAR	BSD
BAHRAINI DINAR	BHD
BANGLADESH TAKA	BDT
BARBADOS DOLLAR	BBD
Belarus Rouble	BYN
BELIZE DOLLAR	BZD
WEST AFRICAN CFA FRANC	XOF
BERMUDIAN DOLLAR	BMD
BOLIVIAN BOLIVIANO	BOB
BOTSWANIAN PULA	BWP
BRAZILIAN REAL	BRL
BRUNEI DOLLAR	BND
BULGARIAN LEV	BGL
WEST AFRICAN CFA FRANC	XOF
MYANMAR KYAT	MMK
BURUNDI FRANC	BIF
CAMBODIAN RIAL	KHR
CFA FRANC	XAF
CFA FRANC	XAF
CFA FRANC	XAF
CHILEAN PESO	CLP
YUAN RENMINBI	CNY
COLOMBIAN PESO	COP
CFA FRANC	XAF
CONGO DEMOCRATIC REPUBLIC Z	ZRN
COSTA RICAN COLON	CRC
EURO (EUROPEAN UNION)	EUR
CUBA CONVERTIBLE PESO	CUC
EURO (EUROPEAN UNION)	EUR
CZECH KORUNA	CZK
DJIBOUTI FRANC	DJF
DOMINICAN PESO	DOP
ECUADOR SUCRE	ECS
EGYPTIAN POUND	EGP
EL SALVADOR COLON	SVC
CFA FRANC	XAF
ETHIOPIAN BIRR	ETB
FALKLAND ISLANDS POUND	FKP

COUNTRY NAME	COUNTRY CODE
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Afghanistan, Islamic State of	AF
Albania	AL
Algeria	DZ
American Samoa	AS
Andorra	AD
Angola	AO
Anguilla	AI
Antigua and Barbuda	AG
Argentina	AR
Armenia	AM
Aruba	AW
Australia	AU
Austria	AT
Azerbaijan	AZ
Bahamas, The	BS
Bahrain	BH
Bangladesh	BD
Barbados	BB
Belarus	BY
Belgium	BE
Belize	BZ
Benin	BJ
Bermuda	BM
Bhutan	BT
Bolivia	BO
Bonaire Sint Eustatius and Sab	BQ
Bosnia and Herzegovina	BA
Botswana	BW
Brazil	BR
British Indian Ocean Territory	IO
Brunei Darussalam	BN
Bulgaria	BG
Burkina Faso	BF
Burundi	BI
Cambodia	KH
Cameroon	CM
Cabo Verde	CV
Canada	CA
Cayman Islands	KY
Central African Republic	CF
Chad	TD
Chile	CL
China, P.R.: Hong Kong	HK
China, P.R.: Macao	MO

FIJI DOLLAR	FJD
CFA FRANC	XAF
GAMBIAN DALASI	GMD
GHANA CEDI	GHC
GIBRALTAR POUND	GIP
GUATEMALA QUETZAL	GTQ
GUINEA FRANC	GNF
GUYANA DOLLAR	GYD
HAITI GOURDE	HTG
HONDURAS LEMPIRA	HNL
HONG KONG DOLLARS	HKD
HUNGARIAN FORINT	HUF
ICELAND KRONA	ISK
INDONESIAN RUPIAH	IDR
IRANIAN RIAL	IRR
IRAQI DINAR	IQD
ISRAELI NEW SHEKEL	ILS
JAMAICAN DOLLAR	JMD
JORDANIAN DINAR	JOD
KAZAKSTAN TENGE	KZT
KENYAN SHILLING	KES
NORTH KOREAN WON	KPW
SOUTH KOREAN WON	KRW
KUWAITI DINAR	KWD
LAO NEW KIP	LAK
LEBANESE POUND	LBP
LESOTHO MALOTI	LSL
LIBERIAN DOLLAR	LRD
LIBYAN DINAR	LYD
EURO (EUROPEAN UNION)	EUR
MACAU PATACAS	MOP
MADAGASCAR FRANC	MGF
MALAWIAN KWACHA	MWK
MALAYSIAN RINGGIT	MYR
MALDIVIAN RUFUYAA	MVR
WEST AFRICAN CFA FRANC	XOF
EURO (EUROPEAN UNION)	EUR
MAURITANIAN OUGUIYA	MRO
MAURITIUS RUPEE	MUR
MEXICAN PESO	MXN
MONGOLIAN TUGRIK	MNT
MOROCCAN DIRHAM	MAD
Mozambique Metical	MZN
SOUTH AFRICAN RAND	ZAR
NEPALESE RUPEE	NPR
NEW ZEALAND DOLLAR	NZD
NICARAGUAN GOLD CORDOBA	NIO

China, P.R.: Mainland	CN
Christmas Island	CX
Cocos (Keeling) Islands	CC
Colombia	CO
Comoros	KM
Congo, Dem. Rep. of	CD
Congo, Rep. of	CG
Cook Islands	CK
Costa Rica	CR
Côte d'Ivoire	CI
Croatia	HR
Cuba	CU
Curacao	CW
Cyprus	CY
Czech Republic	CZ
Denmark	DK
Djibouti	DJ
Dominica	DM
Dominican Republic	DO
Ecuador	EC
Egypt	EG
El Salvador	SV
Equatorial Guinea	GQ
Eritrea	ER
Estonia	EE
Eswatini, Kingdom of	SZ
Ethiopia	ET
Falkland Islands (Malvinas)	FK
Faroe Islands	FO
Fiji	FJ
Finland	FI
France	FR
French Guiana	GF
French Polynesia	PF
French Southern Territories	TF
Gabon	GA
Gambia, The	GM
Georgia	GE
Germany	DE
Ghana	GH
Gibraltar	GI
Greece	GR
Greenland	GL
Grenada	GD
Guadeloupe	GP
Guam	GU
Guatemala	GT

WEST AFRICAN CFA FRANC	XOF
NIGERIAN NAIRA	NGN
OMANI RIAL	OMR
PAKISTANI RUPEE	PKR
PANAMAN BALBOA	PAB
PARAGUAY GUARANI	PYG
PERUVIAN NEW SOL	PEN
PHILIPPINIAN PESO	PHP
POLISH ZLOTY	PLN
QATARI RIAL	QAR
ROMANIAN LEU	ROL
RUSSIAN ROUBLE	RUB
RWANDA FRANC	RWF
ST. HELENA POUND	SHP
EAST CARBBI	XCD
EAST CARBBI	XCD
SAUDI RIAL	SAR
WEST AFRICAN CFA FRANC	XOF
SEYCHELLES RUPEE	SCR
LEONE	SLL
Singapore Dollar	SGD
EURO (EUROPEAN UNION)	EUR
EURO (EUROPEAN UNION)	EUR
SOMALI SHILLING	SOS
SOUTH AFRICAN RAND	ZAR
SRI LANKAN RUPEE	LKR
SUDANESE DINAR	SDD
SURINAME GUILDER	SRG
SWAZILAND LILANGENI	SZL
SYRIAN POUND	SYP
TAIWAN DOLLAR	TWD
TANZANIAN SHILLING	TZS
THAI BAHT	THB
WEST AFRICAN CFA FRANC	XOF
TONGA PARANGAS	TOP
TRINIDAD AND TOBAGO DOLLAR	TTD
TUNISIAN DINAR	TND
TURKISH LIRA	TRL
UGANDA SHILLING	UGX
UKRAINIAN HRYVNIA	UAH
UAE DIRHAM	AED
URUGUAYAN PESO	UYU
UZBEKISTAN SUM	UZS
VENEZUELAN BOLIVAR	VEB
VIETNAM DONG	VND
TALA	WST
YEMENI RIAL	YER

Guernsey	GG
Guinea	GN
Guinea-Bissau	GW
Guyana	GY
Haiti	HT
Honduras	HN
Hungary	HU
Iceland	IS
India	IN
Indonesia	ID
Iran, Islamic Republic of	IR
Iraq	IQ
Ireland	IE
Isle of Man	IM
Israel	IL
Italy	IT
Jamaica	JM
Japan	JP
Jersey	JE
Jordan	JO
Kazakhstan	KZ
Kenya	KE
Kiribati	KI
Korea, Democratic People's Re	KP
Korea, Republic of (South Korea)	KR
Kosovo	XK
Kuwait	KW
Kyrgyz Republic	KG
Lao People's Democratic Repu	LA
Latvia	LV
Lebanon	LB
Lesotho	LS
Liberia	LR
Libya	LY
Liechtenstein	LI
Lithuania	LT
Luxembourg	LU
Madagascar	MG
Malawi	MW
Malaysia	MY
Maldives	MV
Mali	ML
Malta	MT
Marshall Islands	MH
Martinique	MQ
Mauritania	MR
Mauritius	MU

ZAMBIAN KWACHA	ZMK
ZIMBABWE DOLLAR	ZWD
Asian Clearing Union	ACU
AUSTRALIAN DOLLAR	AUD
CANADIAN DOLLAR	CAD
DANISH KRONER	DKK
EURO (EUROPEAN UNION)	EUR
JAPANESE YEN	JPY
NORWEGIAN KRONE	NOK
SWEDISH KRONA	SEK
SWISS FRANC	CHF
POUND STERLING	GBP
UNITED STATES DOLLAR	USD
UNKNOWN	XXX

Mayotte	YT
Mexico	MX
Micronesia, Federated States of	FM
Moldova	MD
Monaco	MC
Mongolia	MN
Montenegro, Republic of	ME
Montserrat	MS
Morocco	MA
Mozambique	MZ
Myanmar	MM
Namibia	NA
Nauru	NR
Nepal	NP
Netherlands	NL
New Caledonia	NC
New Zealand	NZ
Nicaragua	NI
Niger	NE
Nigeria	NG
Niue	NU
Norfolk Island	NF
North Macedonia, Republic of	MK
Norway	NO
Oman	OM
Pakistan	PK
Palau	PW
Panama	PA
Papua New Guinea	PG
Paraguay	PY
Peru	PE
Philippines	PH
Pitcairn	PN
Poland	PL
Portugal	PT
Puerto Rico	PR
Qatar	QA
Réunion	RE
Romania	RO
Russian Federation	RU
Rwanda	RW
Samoa	WS
San Marino	SM
São Tomé and Príncipe	ST
Saudi Arabia	SA
Senegal	SN
Serbia, Republic of	RS

Seychelles	SC
Sierra Leone	SL
Singapore	SG
Sint Maarten	SX
Slovak Republic	SK
Slovenia	SI
Solomon Islands	SB
Somalia	SO
South Africa	ZA
South Sudan	SS
Spain	ES
Sri Lanka	LK
St. Helena	SH
St. Kitts and Nevis	KN
St. Lucia	LC
St. Pierre and Miquelon	PM
St. Vincent and the Grenadines	VC
Sudan	SD
Suriname	SR
Sweden	SE
Switzerland	CH
Syrian Arab Republic	SY
Taiwan Province of China	TW
Tajikistan	TJ
Tanzania	TZ
Thailand	TH
Timor-Leste	TL
Togo	TG
Tokelau	TK
Tonga	TO
Trinidad and Tobago	TT
Tunisia	TN
Türkiye, Rep. of	TR
Turkmenistan	TM
Turks and Caicos Islands	TC
Tuvalu	TV
Uganda	UG
Ukraine	UA
United Arab Emirates	AE
United Kingdom	GB
United States	US
United States Minor Outlying Isl	UM
Uruguay	UY
Uzbekistan	UZ
Vanuatu	VU
Vatican City State	VA
Venezuela, República Bolivaria	VE

Vietnam	VN
Virgin Islands, British	VG
Virgin Islands, U.S.	VI
Wallis and Futuna Islands	WF
West Bank and Gaza Strip	PS
Western Sahara	EH
Yemen, Republic of	YE
Zambia	ZM
Zimbabwe	ZW
Not Specified (including Confidential)	_X
International Organizations	XX



